

- (b) the number of people trained so far in these Skill Development Centres; and
- (c) the amount allocated to Government of Odisha for Skill Development Centres and their adequate operation?

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): (a) to (c) Ministry of Skill Development and Entrepreneurship is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on pan-India basis. PMKVY enables large number of prospective youth for taking Short Term Training (STT) and Recognition of Prior Learning (RPL) through accredited and affiliated training centers. PMKVY has two components known as Centrally Sponsored Centrally Managed (CSCM) being implemented by National Skill Development Corporation (NSDC) and Centrally Sponsored State Managed (CSSM) being implemented by State Skill Development Missions of the States/ UTs popularly known as State-Engagement Component of PMKVY (2016-20).

Under CSCM component of PMKVY 2016-20, during FY 2016-17 and FY 2017-18, 39,787 candidates have been trained in 184 training centers in the State of Odisha. Out of total 184 TCs, 110 TCs are currently imparting training to 16,995 candidates in the State of Odisha.

Under CSSM component of PMKVY 2015-20, a total target of 58,046 has been in-principle approved for State of Odisha by Ministry for 2016-20. Further, for FY 2017-18 an amount of ₹ 27,71,49,600/- has been disbursed to Odisha Skill Development Authority (OSDA). Government of Odisha for the implementation of the scheme.

Development of formal academic structure for skill development

1398. SHRI SANJAY SINGH: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Government has developed formal academic structure for imparting positive influences on the youth to engage into various skill development programmes;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): (a) to (c) The Ministry of Skill Development and Entrepreneurship is imparting short-term and long-term training to the youth to make

them employable. To make skilling aspirational, a number of steps have been taken to provide pathways between vocational and formal education. Academic equivalence with class X/XII is being provided to Industrial Training Institute (ITI) graduates through the National Institute of Open Schooling (NIOS) through a credit transfer model. In addition to this, under the scheme of Vocationalisation of Secondary and Higher Secondary Education, vocational education is imparted to students from class IX to XII. Further, Bachelor of Vocation (B.Voc) programme is offered by many universities/colleges.

Funds for ITIs in Andhra Pradesh

1399. SHRI T.G. VENKATESH: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Central Government has received any proposal from the State Government of Andhra Pradesh regarding release of funds for the development of Industrial Training institutes (ITIs) in the State;
- (b) if so, the details thereof; and
- (c) whether the Ministry has taken any decision in this regard, if so, the details thereof?

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): (a) to (c) The Directorate General of Training (DGT) under Ministry of Skill Development and Entrepreneurship (MSDE) is implementing following schemes for upgradation of industrial Training institutes (ITIs) in the country:

- (i) Vocational Training Improvement Project (VTIP) with World Bank assistance: The scheme *inter-alia* includes upgradation of 400 Government , ITIs in 34 State Governments /UTs out of which 17 ITIs are covered from the State of Andhra Pradesh. So far, ₹ 58.54 crore has been released to the State under this scheme.
- (ii) Upgradation of existing ITIs into Model ITIs: Existing ITI in a state is being upgraded as Model ITI to showcase best practices, efficient and high quality training delivery ITI Gajuwaka, Andhra Praaesh is covered under the scheme. So far, ₹ 3.50 Crore has been released to the State under this scheme.